

Court Wise Pending

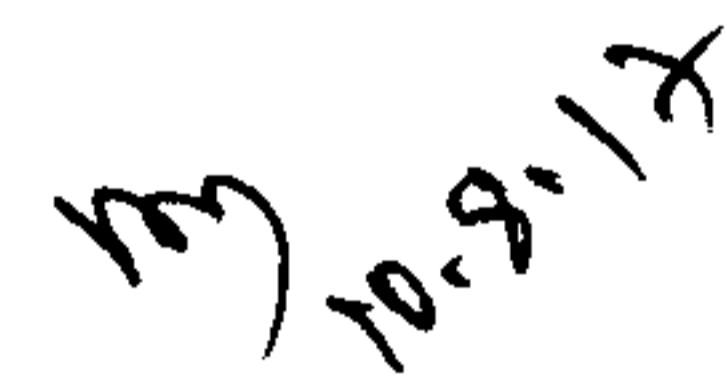
OFFICE OF THE
DISTRICT & SESSIONS JUDGE
GOMATI JUDICIAL DISTRICT :: UDAIPUR.
As on 31.07.2017

Station wise pending case
As on 31.07.2017

Sl. No.	Name of the Court	Civil	Criminal	Traffic Challans under M.V. Act. (Petty cases)	Total Criminal Cases	Grand Total	Udaipur			Amarpur		
							Civil	Criminal	Petty case	Civil	Criminal	Petty case
1	District & Sessions Judge, Gomati District, Udaipur.	316	206	0	206	522	808	1095	2498	20	303	587
2	Addl. District & Sessions Judge, Gomati District, Udaipur.	324	179	0	179	503	808	3593		20	890	
3	Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.	108	6	0	6	114	1903		2498	323		587
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	22	372	991	1363	1385	4401			910		
5	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.	1	68	551	619	620	Civil			Criminal		
6	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.	3	106	428	534	537	828			4483		
7	Civil Judge (Jr. Div.) & J. M. 1 st Class, (Court No.3), Udaipur, Gomati District.	34	158	528	686	720	Total Pending Cases					
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.	0	0	0	0	0						
9	Civil Judge (Jr. Div.) & J. M. 1 st Class, Amarpur, Gomati District.	20	303	587	890	910						
	TOTAL	828	1398	3085	4483	5311						

NAME OF CASES	Age-wise pendency of cases from last month											Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7		
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007		2006 & before	New Institution	By Restoration	By remand	By transfer			Otherwise	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008		2007	2006 & before
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)		(l)	(a)	(b)	(c)	(d)			(e)	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)		(k)	(l)
1	2											3	4					5	6	7											8		
14. Guardianship Cases	6	3										9	2			2		4	13		1										1		
15. Misc (Probate) Cases																																	
16. Title (Probate) Suits																																	
17. Title (Matrimonial) Suits	4	1	1									6	2					2	8														
18. Appointment of Receiver/Guardian																																	
19. Other Family Court matters																														4			
20. Reference under LA Act	14	67	31	4	10	1						127							127			1		2	1								
21. Reference under ID Act																																	
22. Interlocutory matter under ID Act																																	
23. Wakf matters																																	
24. Departmental Enquiry																																	
25. Arbitration (Execution) matters	3			1								4							4														
26. Other contested Civil Cases not covered above	37	57	15	3								112	8					8	120		2										2		
SUB-TOTAL (A)	213	376	152	92	42	3	1	3	1		1	6	890	78	1		13	92	982	33	12	15	5	4	1					70			

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007	(l) 2006 & before			(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007	(l) 2006 & before	
	9												10	11	12												13
14. Guardianship Cases	2												2	3	8	2											10
15. Misc (Probate) Cases																											
16. Title (Probate) Suits																											
17. Title (Matrimonial) Suits															6	1	1										8
18. Appointment of Receiver/Guardian																											
19. Other Family Court matters																											
20. Reference under LA Act				1									1	5	14	67	30	3	8								122
21. Reference under ID Act																											
22. Interlocutory matter under ID Act																											
23. Wakf matters																											
24. Departmental Enquiry																											
25. Arbitration (Execution) matters				1									1	1	3												3
26. Other contested Civil Cases not covered above	12	10	2	1									25	27	33	45	13	2									93
SUB-TOTAL (B)	35	19	6	10	14								84	154	236	345	131	77	25	2	1	3	1		1	6	828


 District and Sessions Judge
 Gomati Judicial District, Udaipur.

NAME OF CASES	Age-wise pendency of cases from last month											Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7		
	(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007		2006 & before	New Institution	By Restoration	By remand	By transfer			Otherwise	(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008		(k) 2007	2006 & before
	1	2	3	4	5	6	7	8	9	10	11		12	13	14	15	16			17	18	19	20	21	22	23	24	25	26	27		28	29
22. Juvenile Act Cases																																	
23. Forest Act Cases	1	1								1			3																				
24. Wild Life Cases																																	
25. Labour Act Cases	1					1							2																				
26. Weights & Measures Act Cases				1									1																				
27. Foreigners Act Cases /IM (D)T Act Cases																																	
28. Cases under Passport Act & Rules made thereunder		1							1				2			1		1	3														
29. Cinematography/ Copy Right Act Cases																																	
30. Cruelty to Animal Act Cases																																	
31. Gambling Act Cases	8	2											10	2				2	12														
32. Tripura Police Act Cases	128	28	10										166	21		3	4	28	194														

Yours faithfully,

NAME OF CASES	Age-wise pendency of cases from last month											Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7		
	(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007		2006 & before	New Institution	By Restoration	By remand	By transfer			Otherwise	(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008		(k) 2007	2006 & before
	1	2											3	4						5	6	7											8
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																																	
43. Cases settled through mediation																																	
44. Bail Applications u/s. 438 & 439 of Cr.P.C													3			2		5	5	3											3		
45. Other Bail Application													35				23	58	58	58											58		
46. Other Misc. Cases not covered above	9	9		1	1	1							21	4		2	2	8	29	2											2		
47. Other Crl. Cases not covered above	14	5		1									20	2		3		5	25	2	1										3		
48. Casess tried by the Juvenile Justice Board	8						1			1			10						10	1											1		
SUB-TOTAL (C)	3917	1482	388	115	38	54	32	19	10	9	5	292	6361	512		445	49	1006	7367	88	22	13	3		2				1	129			

NAME OF CASES	Age-wise disposal of Uncontested Cases											Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month											Total of (a) to (l) of Col. 12 showing pendency		
	(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007			(l) 2006 & before	(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008		(k) 2007	(l) 2006 & before
	9													10	11	12											13
33. Tripura Shops & Establishment Act Cases																											
34. Cases of Atrocities on SC/ST																											
35. Prevention of Corruption (PC) Act Cases																											
36. Consumer Protection (CP) Act Cases														1					1						2		
37. Arms Act Cases																											
38. Information Technology (IT) Act Cases														1										29	30		
39. Cases investigated by CBI and tried by Special Judicial Magistrates																											
40. Enquiry held as per order of the Hon'ble SC/HC																											
41. Orders on Final Reports																											
													10														

Yours faithfully

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before			2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
	9												10	11	12												13
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																											
43. Cases settled through mediation																											
44. Bail Applications u/s. 438 & 439 of Cr.P.C	2												2	5													
45. Other Bail Application														58													
46. Other Misc. Cases not covered above	4	1											5	7	8	11		1	1	1				22			
47. Other CrI. Cases not covered above	5	1											6	9	12	3		1						16			
48. Casess tried by the Juvenile Justice Board	1												1	2	6					1		1		8			
SUB-TOTAL (D)	2021	585	124	20	4	1							2755	2884	2803	882	251	92	36	52	32	19	10	9	5	292	4483


 District & Sessions Judge
 Gomati Judicial District, Udaipur.